

THE MINISTER OF RAILWAYS (SHRI GULZARJALAL NANDA): (a) It is not correct to say that doctors on railways have no avenue of promotion. Some doctors have, however, resigned.

(b) Year	No. of doctors resigned
'907	75
1968	57
1969	60

(c) Yes, Sir. The main demands made in the said Memorandum are as under :

(i) Introduction of the scale of Rs. 450—1250, as in the Central Health Services, as an avenue of promotion for Assistant Medical Officers, Class II.

(ii) Introduction of a Specialists' Cadre of Rs. 600—1300, as in the Central Health Services.

(iii) Increase in the percentage of higher grade posts so as to provide better avenue of promotion.

The aforesaid demands have been carefully considered by Government but not found feasible of acceptance.

#### ELECTIONS IN THE COUNTRY

\*23. SHRI R. P. KHAITAN: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Shri S. P. Sen-Varma, Chief Election Commissioner recently stated that in order to have free and fair elections in the country, the Electoral Officers should not be under the control of the Executive; and

(b) if so, the reaction of the Central Government in regard thereto?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON): (a) and (b) The Chief Election Commissioner has submitted proposals for the creation of an independent Election Department to be set up under the Election Commission of India. The Commission is of the opinion that creation of such a Department is essential for the effective performance and supervision of the work relating to elections at various stages, namely, the preparation and revision of electoral rolls, the selection of polling stations, the conduct of poll, the counting of votes etc. However, the

proposals are very far reaching in character and the Government will require time to examine the proposals thoroughly and to consult persons concerned, including the State Governments before taking a final decision in the matter having regard to all the implications.

#### DECLINE IN OPERATIONAL EFFICIENCY IN THE RAILWAYS

\*24. SHRI A. G. KULKARNI: SHRI R. P. KHAITAN :

Will the Minister of RAILWAYS be pleased to state whether it is a fact that of late the operational efficiency of the railways, has been going down rapidly; if so, the steps proposed to be taken by Government to remove such deficiencies in the Railway Administration?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): No Sir, it is not a fact that the operational efficiency of the Railways of late has been going down.

Efforts are, however, continuing to improve the operational efficiency more and more..

#### सिलाई मशीन उद्योग

\*25. डा० भाई महावीर :

श्री लाल आडवाणी :

क्या औद्योगिक विकास, आन्तरिक व्यापार और समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सिलाई मशीन उद्योग को छोटे पैमाने के क्षेत्र के लिए सुरक्षित करने सम्बन्धी मुझाव पर कोई निर्णय कर लिया है ;

(ख) क्या अखिल भारतीय सिलाई मशीन निर्माता संघ ने इस बात की ओर सरकार का ध्यान दिलाया है कि मध्यम दर्जे के कारखानों के विकास पर रोक लगा देने से उद्योग में वर्तमान एकाधिकार के प्रति सदा के लिए सुरक्षा हो जाएगी ; और

(ग) यदि हां, तो इस संबंध में भारत की क्या प्रतिक्रिया है ?

**SEWING MACHINE INDUSTRY**

\*25. DR. BHAI MAHAVIR: SHRI

L. K. ADVANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether any decision has been taken by Government on the proposal to reserve the sewing machine industry for the small scale sector;

(b) whether attention of the Government has been invited by the All India Sewing Machine Manufacturers Association to the fact that a ban on the growth of medium scale factories would prove a permanent safeguard to the existing monopoly in the industry; and

(c) if so, what is the reaction of Government hereto?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) :  
(क) से (ग) एक विवरण सभा पटल पर रखा जाता है।

**विवरण**

(क) सरकार ने सिलाई मशीन उद्योग को लघु क्षेत्र के अन्तर्गत आरक्षित न करने का निश्चय किया है।

(ख) जी, हाँ; किन्तु इस उद्योग के मशीने किस्म के कारखानों के उत्पादन पर कोई रोक नहीं लगाई गई है।

(ग) सरकार द्वारा अभी हाल ही में घोषित बाइसेल नीति एकाधिकार की वृद्धि पर निगरानी रखे और घोषित नीति के अन्तर्गत लघु तथा मशीने दोनों प्रकार के उद्योगों की क्षमता स्थापित करने सम्बन्धी है।

(THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) A statement is laid on the Table of the House.

**STATEMENT**

(a) Government have decided not to reserve the sewing machine industry for the small scale sector.

(b) Yes, Sir; but no ban exists on the growth of medium scale factories in this industry.

(c) The licensing policy recently announced by Government is intended to check the growth of monopoly and is oriented towards giving support to both small scale and medium scale units to establish capacity within the framework of the announced policy.

**MID-TERM ELECTIONS IN INDIA**

\*26. SHRI L. K. ADVANI:

DR. BHAI MAHAVIR:

SHRI M. V. BHADRAM:

SHRI BALACHANDRA MENON:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Chief Election Commissioner has submitted to Government any Report on the mid-term elections held in 1968 and 1969;

(b) whether he has in that Report made several recommendations regarding electoral reforms;

(c) the other recommendations made in the Report; and

(d) the Government's reaction, thereto?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON) :  
(a) Yes, Sir.

(b) and (c) Yes, Sir. A copy of the Report is being laid on the Table of the House, [vide col. No. III]

(d) The recommendations are being examined.

**उपचुनावों के लिए कांग्रेस के दलों को चुनाव चिन्हों का अलाट किया जाना**

\* 27. श्री निरंजन वर्मा : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि जब तक दो दलों के चुनाव चिन्ह के बारे में चुनाव आयुक्त का निर्णय घोषित नहीं हो जाता क्या तब तक सरकार कांग्रेस